

ITEM NO.2 Court No.1 (Video Conferencing) SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).787/2020

JAMIAT ULAMA I HIND & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(WITH IA No. 72183/2020 - EX-PARTE STAY and IA No. 73584/2020 - EXEMPTION FROM FILING AFFIDAVIT and IA No. 82113/2020 - EXEMPTION FROM FILING AFFIDAVIT and IA No. 72184/2020 - EXEMPTION FROM FILING O.T. and IA No. 82112/2020 - EXEMPTION FROM FILING O.T. and IA No. 73586/2020 - EXEMPTION FROM PAYING COURT FEE and IA No. 50827/2020 - INTERVENTION/IMPLEADMENT and IA No. 48302/2020 - INTERVENTION/IMPLEADMENT and IA No. 80567/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/ FACTS/ANNEXURES and IA No. 84973/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

W.P.(C) No. 788/2020 (PIL-W)

(With IA No. 50785/2020 - INTERVENTION/IMPLEADMENT and IA No. 48329/2020 - INTERVENTION/IMPLEADMENT and IA No. 72236/2020 - STAY APPLICATION)

W.P.(C) No. 789/2020 (PIL-W)

(With IA No. 50786/2020 - INTERVENTION/IMPLEADMENT and IA No. 48338/2020 - INTERVENTION/IMPLEADMENT and IA No. 72228/2020 - STAY APPLICATION)

W.P.(C) No. 477/2020 (PIL-W)

(With IA No. 48986/2020 - EX-PARTE STAY and IA No. 48987/2020 - EXEMPTION FROM FILING O.T. and IA No. 51005/2020 - INTERVENTION/IMPLEADMENT)

Date : 28-01-2021 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. Sanjay Hegde, Sr. Adv.
Mr. Ejaz Maqbool, AOR
Mr. Md. Tahir M. Hakim, Adv.
Mr. Shahid Nadeem, Adv.
Ms. Akriti Chaubey,
Mr. Muhammad Isa M. Hakim, Adv.

Mr. George C. Thomas, Adv.
Mr. Mrigank Prabhakar, AOR

Mr. Adeel Ahmed, AOR

For Respondent(s)/
Applicant(s)

Mr. Tushar Mehta, Ld. SG
Mr. K. M. Nataraj, ASG
Mr. Amrish Kumar, AOR
Mr. Rajat Nair, Adv.
Mr. Kanu Agrawal, Adv.
Ms. Sansriti Pathak, Adv.

Mr. Gurmeet Singh Makker, AOR

Mr. V. N. Raghupathy, AOR

Mr. Anshuman Ashok, AOR
Mr. Nitin Gaur, Adv.

Ms. Nisha Bhambhani, Adv.
Mr. Rahul Bhatia, AOR

Mr. Tushar Mehta, Ld. SG
Mr. K. M Nataraj, ASG
Mr. Rajat Nair, Adv.
Mr. Kanu Agrawal, Adv.
Mr. B.V. Balram Das, AOR

Mr. Nalin Kohli, AAG
Mr. Shuvodeep Roy, AOR
Mr. Rahul Raj Mishra, Adv.
Mr. Ankit Roy, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List these matters on a non-miscellaneous day after three weeks for hearing.

In the meantime, all the affidavits, if any, may be filed by the parties.

(SANJAY KUMAR-II)
ASTT. REGISTRAR-cum-PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR